

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. 1931
TO BE ANSWERED ON 07.03.2018

Transfer of Amount

1931. SHRIMATI RITA TARAI:

Will the Minister of COAL be pleased to state:

- (a) whether any arrangement has been made for transfer of Rs.560.00 crore payable by M/s HINDALCO on account of Talabira-1 to the State and if so, the details thereof; and
- (b) if not, whether a suitable advisory be issued to the Ministry of Coal for release of the claims of the State Government at the earliest?

ANSWER

MINISTER OF RAILWAYS AND COAL

(SHRI PIYUSH GOYAL)

(a) & (b): The amount of Rs. 566 crores payable by M/s Hindalco Industries Limited on account of coal block Talabira-I is the additional levy amount @ Rs. 295 per tonne for coal produced from Talabira-I coal block, as per directions of Hon'ble Supreme Court. The issue as to whether this additional levy would accrue to the Central Government or to the State Government concerned is under examination in consultation with Ministry of Finance and Ministry of Law & Justice.
